

>

Title: Secretary-General reported the message that Rajya Sabha agreed without any amendment to the Jharkhand Panchayat Raj (Amendment) Bill, 2010 and passed the Indian Medicine Central Council (Amendment) Bill, 2010 at its sitting held on the 25<sup>th</sup> August, 2010.

**SECRETARY-GENERAL:** Madam, I have to report the following messages received from the Secretary-General of Rajya Sabha:-

(i) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha t h a t t h e R a j y a S a b h a 25<sup>th</sup> August, 2010 agreed without any amendment to t h e J h a r k h a n d P a n c h Bill, 2010 which was passed by the Lok Sabha at its sitting held on the 17<sup>th</sup> August, 2010."

(ii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Indian Medicine Central Council (Amendment) Bill, 2010 which has been passed by the Rajya Sabha at its sitting held on the 25<sup>th</sup> August, 2010."

2. Madam, I lay on the Table the Indian Medicine Central Council (Amendment) Bill, 2010, as passed by Rajya Sabha on the 25<sup>th</sup> August, 2010."

---